

General Assembly authorised the Secretary General to take steps;

(b) whether a full statement on the replies received from other countries in this regard has been received from the Secretary General; and

(c) if so, the important points that have emerged?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) to (c). Resolution 1664 (XVI) of the U.N. General Assembly requested the Secretary General to make an enquiry "into the conditions under which countries not possessing nuclear weapons might be willing to enter into specific undertakings to refrain from manufacturing or otherwise acquiring such weapons and to refuse to receive, in the future, nuclear weapons in their territories on behalf of any other country". The Secretary General has circulated to Member States the replies he received in response to this enquiry. 44 States replied. Of these, 21 were prepared to give more or less immediately the type of undertaking referred to in the U.N. Resolution while the rest were only prepared to contemplate such undertakings, broadly speaking, in the context of complete and general disarmament.

The General Assembly's resolution called for further consideration of these replies by the Disarmament Commission, which was requested "to take such further measures as appeared to be warranted in the light of that report". The Disarmament Commission is likely to consider the replies at its next session expected to be held next month.

पत्रकारिता संस्था

*४३६. श्री भक्त वरान : क्या सूचना और प्रसारण मंत्री २२ जून, १९६२ के प्रतारकित प्रश्न संख्या ३६१६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि पत्रकारिता संस्था घोषित करने के बिना

सूचना पर विचार किया जा रहा था, उस के बारे में क्या प्रगति हुई है ?

सूचना और प्रसारण मन्त्रालय में उप-मंत्री (श्री शाम नाथ) : इस विषय में कोई प्रगति नहीं हुई है ।

Godowns at Hyde Road, Calcutta

*434. Shri Tridib Kumar Chaudhuri: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that a total of 90,000 square feet of Godown space in the Central Government godowns at Hyde Road, Calcutta has been lying unused since November, 1960 because of the delay of the officials of the Ministry in repairing one godown which collapsed soon after construction because of structural defects and in strengthening the structure of two other godowns;

(b) whether it is a fact that the space on which the godowns are situated has been rented by the Government at the rate of Rs. 9,000 per month; and

(c) whether any steps have been taken in the meantime to undertake the repairs and to strengthen the structure of the above referred godowns and to utilise the rented space for the purpose for which it was intended?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): (a) and (c). Six foodgrains godowns were under construction at Jinjerapol, Calcutta. Roofs of two had been cast and work on the roofs of two more was in progress. Two shells of one of the latter godowns collapsed soon after they had been cast. A committee of experts appointed to enquire into the accident attributed the collapse to the faulty design of the shell roof. Certain lapses on the part of the contractor were also detected. The committee recommended certain remedial measures for strengthening the godowns already constructed and modification of the design for those

still to be constructed. The recommendations could not be implemented immediately since the contractor claimed the cost of the collapsed shells but Government repudiated the claim. After long negotiations, the contract could be terminated only in March, 1962 and immediately thereafter, the C.P.W.D. took steps for strengthening and completing the two godowns that had been earlier constructed and the two roofs of which had collapsed. Work on the construction of the remaining two godowns according to the modified design is in progress. Pending completion of this work and strengthening, the accommodation in the godowns cannot be used.

(b) The land on which the godowns are being constructed has been taken on lease by Government from the Port Commissioners, Calcutta, on a monthly rental of Rs. 6,749.58 nP.

Working Hours for Industrial Employees

*435. { Shri S. M. Banerjee:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri B. K. Das:
Shri Subodh Hansda:
Shri R. N. Reddi:

Will the Minister of Labour and Employment be pleased to state:

(a) whether I.L.O. has recommended 40 hours work for industrial employees;

(b) the reaction of Government;

(c) whether this is possible in some of the industries; and

(d) if so, what are those industries?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hafhi): (a) Three Conventions on 40-hour week were adopted by the International Labour Conference during the thirties. At its 46th Session held in June 1962 it also adopted a Recommendation which

provides for 40-hour week as a social standard to be attained by stages.

(b) to (d). A 40-hour week is not considered practicable in India in the existing conditions.

Export of Indian Tea to U.S.A. and Canada

*436. { Shri Tridib Kumar Chaudhuri:
Shri P. C. Borooah:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Tea Trade Delegation led by the Chairman, Tea Board which has come back after visiting U.S.A. and Canada has reported that the demand for Indian tea in U.S.A. as well as in Canada has gone down alarmingly in spite of the fact that the total consumption of tea in both the countries has increased to a considerable extent;

(b) the proportion of Indian tea in the total volume of tea imports in these two countries in the years 1960-61 and 1961-62 as compared to 1951;

(c) the causes of the fall of the demand for Indian tea in the U.S. and Canadian markets;

(d) what remedial steps have been suggested by the said Tea Trade Delegation and the Tea Board to retrieve the position of Indian tea in the markets of these two countries; and

(e) what steps Government have taken so far in this regard?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) The Delegation has observed that while during the past few years the total imports of tea in the U.S.A. have risen gradually, India's share in that market has declined *vis-a-vis* her competitors upto 1960. In 1961 however, import of Indian tea increased by 2 million lbs. over 1960.